



PUBLISHED BY AUTHORITY

No. 41

CUTTACK, FRIDAY, OCTOBER 13, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE CHANCELLOR,
UTKAL UNIVERSITY
NOTIFICATION

The 8th October 1944

No. 4324-S.G.—Whereas Sri Kishori Mohan Dwivedi, a nominated Fellow of the first Senate of the Utkal University, has been appointed Principal of the Balasore College, Balasore, and, in consequence of such appointment, has become an *ex officio* Fellow of the Senate under the provisions of sub-clause (vi) of clause (a) of sub-section (1) of section 8 of the Utkal University Act, 1943 (Orissa Act XIII of 1943), as subsequently amended;

And whereas a vacancy has arisen among the nominated members of the first Senate by the aforesaid appointment;

Now, therefore, in pursuance of sub-section (2) of section 8 of the said Act, His Excellency the Chancellor is pleased to nominate Miss Shailabala Das of Cuttack to be a Fellow of the said Senate to fill up the said vacancy for the remaining portion of the period of office of the aforementioned Sri Kishori Mohan Dwivedi.

By order of the Chancellor
C. L. BRYSON

Secretary to His Excellency the Chancellor

HOME DEPARTMENT

NOTIFICATIONS

The 6th October 1944

No. 5373-A.—On being relieved of his duties as officiating Chief Secretary to Government, Mr. A. H. Kemp, I.C.S., is appointed to officiate as Secretary to Government in the Revenue and Development Departments. He is also appointed to be Reconstruction Officer, Orissa.

The 6th October 1944

No. 5374-A.—On being relieved of his duties as officiating Secretary to Government in the Revenue and Development Departments, Rai Bahadur Padma Charan Das is appointed to officiate as Deputy Secretary to Government in those Departments.

By order of the Governor
V. RAMANATHAN

Deputy Secretary to Government

The 7th October 1944

No. 5412-A.—The following Deputy Magistrates and Deputy Collectors, on probation, are confirmed in the Orissa Civil Service (Executive Branch), with effect from the 30th July 1944:—

- (1) Sri Shyam Sundar Patra
- (2) Sri Raghunath Padhi
- (3) Sri Duryodhan Mahanti

The 7th October 1944

No. 5421-A.—In pursuance of sub-rule (3) of rule 109 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, and in supersession of the notification of the Government of Orissa in the Home Department No. 8840-A.(C.), dated the 9th September 1942, the Governor of Orissa is pleased to appoint the Personal Assistant to the Director of Development, Orissa, as an officer to whom election petitions may be delivered.

The 7th October 1944

No. 5424-A.—His Excellency the Governor is pleased to appoint Mr. B. K. Gokhale, C.I.E., I.C.S., as his Adviser, with effect from the 29th September 1944, until further orders.

The 7th October 1944

No. 5425-A.—His Excellency the Governor is pleased to allot—

to Mr. B. K. Gokhale, C.I.E., I.C.S., who has been appointed to be his Adviser, the business of Government arising in the following Secretariat Departments:—

Education Department (less Forests), Health and Local Self-Government Department, Revenue Department, Development Department and Public Works Department; and

to Mr. S. L. Marwood, C.I.E., I.C.S., the business of Government arising in the following Secretariat Departments:—

Home Department (including Civil Defence, Publicity and Recruiting Sections), Finance Department, Law Department, Commerce and Labour Departments, Supply and Transport Department and Education (Forests) Department.

Notification No. 3527-A., dated the 10th July 1944, is cancelled.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

The 10th October 1944

No. 5463-A.—Mr. B. B. Banerjee, I.P., Assistant to the Inspector-General of Police and Superintendent of Railway Police, is granted leave on average pay for one month under Fundamental Rules 77 and 81, with effect from the 15th October 1944 or any subsequent date.

By order of the Governor
R. A. E. WILLIAMS

Chief Secretary to Government

The 6th October 1944

No. 5383-P.—Mr. T. Nath, I.P., Assistant Superintendent of Police, Russelkonda, is granted leave on average pay for fifteen days under Fundamental Rules 77 and 81 in extension of the leave granted to him in notification No. 4952-P., dated the 14th September 1944.

The 6th October 1944

No. 5396-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Satyabadi Das of Balisahi, who has been appointed to be President of the Panchayat of Union No. XVI of Salepur police-station in the Sadr subdivision of the district of Cuttack, the powers of a Magistrate under sections 64, 127 and 128 of the said Code, within the limits of the said union; and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 31st January 1947 for which he continues to hold the office of the President of the said Panchayat.

The 6th October 1944

No. 5398-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Sri Brindaban Mohanti of Brahman Para, who has been appointed to be President of the Panchayat of Union No. VI of police-station Tangi in the Sadr subdivision of the district of Cuttack in place of Sri Abhiram Das (who was appointed for a period of three years under notification No. 768-P., dated the 16th February 1944), the powers of a Magistrate under sections 64, 127 and 128 of the said Code, within the limits of the said union; and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 31st January 1947 for which Sri Abhiram Das was empowered to hold the office of the President of the said Panchayat.

By order of the Governor
A. H. KEMP

Chief Secretary to Government

REVENUE DEPARTMENT NOTIFICATIONS

The 9th October 1944

No. 4372-R.—The undermentioned candidate has passed the Revenue Agentship examination held on the 14th August 1944 in the district of Balasore:—

District	Name of the candidate
Balasore	Sri Rajani Kanta Giri

The 11th October 1944

No. 4389—La-68-R.—Sri Durga Charan Patnaik, Deputy Collector in the district of Puri, is vested with the powers of a Collector under the Land Acquisition Act, 1894 (Act I of 1894), in that district.

By order of the Governor
P. C. DAS

Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 6th October 1944

No. 3344-D.—Sri M. L. Narayan, Head Clerk of the Boyirani Sub-Registry Office, was appointed to act as Sub-Registrar of Boyirani in the district of Ganjam for the period from the 12th July 1944 to the 31st July 1944, vice Maulavi Saiyed Yasin Ali, Sub-Registrar, transferred.

The 6th October 1944

No. 3347-D.—Sri Saibo Behera, clerk of the Ghumsar Sub-Registry Office, was appointed to act as Sub-Registrar of Boyirani in the district of Ganjam from the 22nd November 1943 to the 23rd April 1944, vice Maulavi Saiyed Yasin Ali, Sub-Registrar, granted leave.

The 9th October 1944

No. 3375-D.—In exercise of the powers conferred by sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), and section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), the Governor of Orissa is pleased to appoint Rai Bahadur Satis Chandra Roy, Deputy Registrar of Co-operative Societies, to act as Registrar of Co-operative Societies, Orissa, vice Mr. H. Lal, I.C.S., Registrar of Co-operative Societies, on leave.

By order of the Governor
P. C. DAS

Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT

NOTIFICATION

The 5th October 1944

No. 5358-A.—In partial modification of Home Department notification No. 3442-A., dated the 4th July 1944, it is notified that Sri Pyarimohan Samantaray, Sub-Deputy Collector on probation, who has passed in Law, Part I, Viva-voce, by the Higher Standard, is declared to have passed the departmental examination of officers of the Orissa Subordinate Civil Service completely by the Lower Standard.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 5th October 1944

No. 2825-R.—Mr. M. Appa Rao, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted leave on average pay for one month, with effect from the 15th October 1944 or from any subsequent date on which he is relieved, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 6th October 1944

No. 2833-R.—Earned leave for fifteen days granted in notification No. 2695-R., dated the 14th September 1944, to Sri Jagannath Das, Sub-Deputy Magistrate and Sub-Deputy Collector, is cancelled.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF DEVELOPMENT NOTIFICATION

The 4th October 1944

No. 10898-Ind.—Sri G. N. Mitra, Assistant Director of Fisheries, Orissa, is granted earned leave for fifteen days, with effect from the 2nd October 1944, under rule 18 of the Orissa Leave Rules, 1939.

S. C. ROY
Director of Development, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATIONS

The 11th October 1944

No. 7821-M.—Dr. David Rabindranath Sahu, M.B., B.S., Lecturer in Medicine, Orissa Medical School, is granted earned leave for eight days from the 16th to the 23rd September 1944 under rule 6 of the Orissa Leave Rules, 1939, with permission to affix the Puja holidays to his leave.

The 5th October 1944

No. 3244-JI.—Dr. Narayan Das Dutta, M.B., D.T.M., made over charge of the Koraput Jail to Dr. Jagannath Das, M.B., D.T.M., in the afternoon of the 20th September 1944.

A. N. CHOPRA, LT.-COL., I.M.S.
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA NOTIFICATION

The 29th September 1944

No. B-VI-6/73 of 44—Mr. B. N. Choudhory, temporary Inspector-Accountant, attached to the Office of the Commissioner of Income-tax, Bihar and Orissa, Patna, is appointed as my Personal Assistant temporarily in the grade of Rs. 250—275 (probation)—300, with effect from the 20th September 1944 (afternoon).

A. G. ANSARI
Commissioner of Income-tax

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 4th October 1944

No. 23—Upendramath Pradhan, Sub-Inspector of Schools in the Bhadrak subdivision, is appointed temporarily to act as Deputy Inspector of Schools, Bhadrak, for a period of one month, with effect from the 2nd October 1944, vice Sri Balaram Das, on leave.

S. C. TRIPATHI
Director of Public Instruction, Orissa